

information, there were 66233 Anganwadi Workers (AWWs) and 57676 Anganwadi Helpers (AWHs) in-position in 70849 Anganwadis functioning in Odisha as on 30.5.2012. Integrated Child Development Services (ICDS) being a centrally sponsored scheme, the taluka-wise information is not maintained at Central level.

(c) AWWs and AWHs are paid honorarium with effect from 01.04.2011 as under:

Qualification/ Year	Amount of honoraria (In Rupees)
Non-Matriculate	2938
Matriculate	3000
Non-Matriculate with 5 year exp.	2969
Matriculate with 5 year exp.	3031
Non-Matriculate with 10 year exp.	3000
Matriculate with 10 year exp.	3063
Mini-Anganwadi Workers	1500
Honorarium of Helper:	
Helper	1500

The cost sharing ratio for ICDS (General) which includes honoraria is 90 : 10 between Centre and State.

Apart from the above, as per the available information, the State Government of Odisha also pay additional honorarium @ Rs. 500/- per month for AWW and Rs. 250/- per month for AWH from their resources.

(d) It is proposed to strengthen and restructure the ICDS Scheme, which *inter-alia*, includes improvement of infrastructure at Anganwadi Centres and aims at programmatic, managerial and institutional reforms.

Child Welfare Schemes in Odisha

1367. SHRI BALBIR PUNJ: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) the funds released and spent for Child Welfare Schemes in Odisha;

- (b) the details thereof, rural and urban-wise in the State; and
 (c) the benefits reached to the poor people in the State?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) The Ministry of Women and Child Development is implementing following major Schemes for the welfare of children:

- (i) Integrated Child Development Scheme (ICDS);
 (ii) Integrated Child Protection Scheme (ICPS);
 (iii) Rajiv Gandhi Scheme for Empowerment of Adolescent Girls (RGSEAG) – 'Sabla'; and
 (iv) Rajiv Gandhi National Creche Scheme for Children of Working Mothers.

The details of grants released to the Government of Orissa under the aforesaid Schemes and amount utilised during 2011-12 is given in the Statement (See below).

- (b) Rural and urban-wise information is not maintained separately.

(c) The total number of beneficiaries covered under the aforesaid Schemes during 2011-12 is given in the Statement.

Statement

Details of funds released to the Government of Odisha in 2011-12 and utilised by them alongwith number of beneficiaries

Sl. No.	Name of the Scheme	Funds released (Rupees in lakhs)	Funds utilised (Rupees in lakhs)	Beneficiaries covered
1	2	3	4	5
1.	Integrated Child Development Scheme (General)	35,730.75	31,837.62*	14,97,194#
	Integrated Child Development Scheme (Supplementary Nutrition Programme)	32,289.69	54,602.92*	39,17,351#
	Integrated Child Development Scheme (Training)	308.22	399.02*	-

1	2	3	4	5
2.	Integrated Child Protection Scheme (ICPS)	546.98	NA	1,479
3.	Rajiv Gandhi Scheme for Empowerment of Adolescent Girls (RGSEAG)-'Sabla'	2,382.98	2,521.68	5,71,114
4.	Rajiv Gandhi National Creche Scheme for Children of Working Mothers	1,71,30,148	1,71,30,148	17,500

* This includes State Share.

Beneficiaries up to June, 2012.

Rajiv Gandhi Scheme for Improvement of Adolescent Girls-SABLA in Jharkhand

1368. SHRI PARIMAL NATHWANI: Will the MINISTER OF WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether the Rajiv Gandhi Scheme for Improvement of Adolescent Girls-SABLA is being implemented in 200 selected districts in the country;

(b) if so, the details of these districts with names in Jharkhand and the numbers State-wise; and

(c) what is the progress made in the implementation of the schemes especially in Jharkhand?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) and (b) Yes Madam, *Rajiv Gandhi Scheme for Empowerment of Adolescent Girls (RGSEAG) 'Sabla'*, a Centrally-sponsored scheme which aims at all-round development of Adolescent Girls (AGs) of 11-18 years (with a focus on out-of-school AGs) was introduced in the year 2010-11 on a pilot basis in 205 districts from all the States/UTs. In Jharkhand, the scheme is being implemented in seven districts viz. Giridih, Sahibganj, Garhwa, Hazaribagh, Gumla, Pashchimi Singhbhum, Ranchi. State-wise list of districts covered under '*Sabla*' is given in the Statement (*See below*).